

1	2
8. Naga National Council (Khodao Yanthan)	Wokha, Mokokchung and some areas of Tuensang Distt. of Nagaland.
9. Naga National Council (Adinho)	Kohima and Phek Distts. of Nagaland
10. Naga Federal Govt.	Kohima and Phek Distts. of Nagaland.
11. National Socialist Council of Nagaland (Khaplong)	Nagaland, Mon District packets of Mokokchung district Longoing and Pungro Kiphire areas of Tuensang Distt. and Meluri District Manipur : Chandel Distt. Myanmar (Pangmai and Heimi, Naga Dominated areas).
12. All Tripura Tribal Force	Tripura, West, North and South Districts.
13. National Liberation Front of Tripura	Tripura South District.

#### Tamil Organisation

1. Liberation Tigers of Tamil Nadu  
Tamil Eelam

[English]

#### Establishment of Lignite Fuel and Energy Research Institute

8264. DR. P. VALLAL PERUMAN : Will the Minister of COAL be pleased to state :

(a) whether UNIDO has provided any assistance to Tamil Nadu for a project called 'Establishment of the Lignite Fuel and Energy Research Institute' at Neyveli; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) and (b) Yes, Sir. A project titled 'Establishment of the Lignite Fuel and Energy Research Institute' of Neyveli Lignite Corporation (NLC) has been taken up with assistance of United Nations Industrial Development Organisation (UNIDO) at an estimated input of US \$ 1,266,400 from UNIDO. The duration of the project is three years commencing from March, 1995.

#### Surrogate Advertisements for Liquor

8265. SHRI R. SURENDER REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government have recently taken a decision to ban surrogate advertisements for liquor in the country;

(b) if so, the details thereof and the objectives to be achieved thereby;

(c) whether it is a fact that there has been a laxity in administering and enforcing the original ban;

(d) if so, the details thereof;

(e) the details of the estimated revenue loss due to banning of advertisement for liquor both surrogate and otherwise; and

(f) the measures taken in ensuring complete success in banning liquor advertisements and achieving the objectives underlying the policy ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) This Ministry has not taken any such decision.

(b) Does not arise.

(c) and (d) All India Radio and Doordarshan have not exhibited any laxity in adhering to the provision in their commercial code which does not permit, inter-alia, the broadcast/telecass of any advertisement which relates to or promotes liquor, wines and other intoxicants.

(e) It is not possible to make any estimate in this regard.

(f) AIR and Doordarshan shall continue to adhere scrupulously to the provisions of their respective commercial code.

#### Area under M.T.N.L., Bombay

8266. SHRI RAM NAIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a Committee of Department of Telecommunications has considered the proposal to extend the jurisdiction of MTNL, Bombay to include area under Bombay Metropolitan Area Development Authority (BMADA);

(b) if so, the decision of the committee on the above proposal; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) No, Sir.

(b) Does not arise.

(c) Requests to extend MTNL area received from various quarters have been duly considered by the Department but not found feasible under the existing policy.

[Translation]

#### Demand and Supply of LPG

8267. SHRI PREM CHAND RAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the State-wise demand and supply of LPG during the last three years; and

(b) the efforts made for smooth supply of LPG in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) The demand of existing LPG consumers in the country, who are enrolled with the distributors of the Public Sector Oil Companies, is by and large being met in full. Temporary backlogs that may arise are cleared by augmenting LPG supplies through operation of bottling plants during extended hours and on holidays and by arranging supplies from bottling plants in adjoining areas.

A Statement showing the consumption sale of LPG during the last three years is enclosed.

#### STATEMENT

##### LPG Consumption/Sales : 1992-93, 1993-94 and 1994-95

States	(Figs. in MT)		
	1992-93	1993-94	1994-95 (provisional)
Andhra Pradesh	213129	234647	245047
Arunachal Pradesh	2084	2450	2957
Assam	44849	47304	50158
Bihar	78601	90191	96681
Goa	14304	15593	16730
Gujarat	258079	268318	254450
Haryana	88073	93076	104382
Himachal Pradesh	14259	17259	24911
Jammu & Kashmir	23625	26208	31748
Karnataka	135035	149463	163907
Kerala	90965	100003	90176
Madhya Pradesh	141004	154331	170848
Maharashtra	520674	553550	557574
Manipur	5439	5893	5966
Meghalaya	3883	4309	4539
Mizoram	2878	3512	3569
Nagaland	2838	3310	3856
Orissa	25490	31041	33661
Punjab	117829	129361	138577
Rajasthan	106030	121179	125718

States	1992-93	1993-94	1994-95 (provisional)
Sikkim	1084	1180	1432
Tamilnadu	238071	256847	270306
Tripura	3323	3555	4165
Uttar Pradesh	322182	355341	359514
West Bengal	147695	158760	171171
<b>Union Territories</b>			
Andaman & Nicobar Islands	576	754	929
Chandigarh	15839	16208	17474
Dadra & Nagar Haveli	408	392	396
Delhi	238854	258864	282595
Daman & Diu	545	598	923
Lakshadweep	0	51	65
Pondicherry	6906	7712	5047

#### Killings of Jawans of Para-Military Forces

8268. SHRI N.J. RATHVA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of jawans of the various Para-military forces killed in terrorist violence in various States, especially in Gujarat during the last three years;

(b) whether any compensation has been paid to the next of the kins of the victims;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) the number of such cases lying pending till date; and

(f) the time by which these are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) 581 jawans of the various Para-Military Forces have been killed in various States during the last three years in terrorist violence, including one in Gujarat.

(b) to (d) Payments, such as ex-gratia, insurance, LPA etc. are made to the next of kin.

(e) and (f) 101 cases are under processing at present. Since complications differ from case to case, it is difficult to lay down a specific time-frame for their disposal.

[English]

#### Leasing of DD Channels

8269. SHRI S.M. LALJAN BASHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :